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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1940/2003
MA-1648/2003

New Delhi this the 7th day of August, 2003.

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member(A)

1. Pawan Kumar, Lab Attendant,
GTB Hospital,
R/o H.No.542, Vill. Bawana,
Delhi-39.
2. Rajesh Kumar, Lab Attendant,
GTB Hospital,
R/o H.No.R-577,
Swatantra Nagar,
Narela, Delhi-38.
3. Sushil Kumar, Lab Attendant,
GTB Hospital,
R/o H.No.698/2, Gali No.16,
Adarsh Mohalla, Maujpur,
Delhi-53.
4. Rohtash, Lab Attendant,
GTB Hospital,
R/o H.No.1912,
Lakshmibai Nagar,
New Delhi-23.
5. Sangita Kumari, Lab Attendant,
GTB Hospital,
R/o H.No.149-B, Gali No.8,
East Sagar Pur, New Delhi.
6. Vivekanand, Lab Attendant,
GTB Hospital,
R/o H.No.49, Vill. Sadulla Jab,
Mahrauli, New Delhi-30.
7. Chand Kiran, Lab Attendant,
GTB Hospital,
R/o H.No. F-65, Naya Gaon,
Ushmanpur, Shahdara,
Delhi-53.
8. Devinder Kumar, Lab Attendant,
GTB Hospital,
Dept. of Lab Medicine,
Emergency Lab, GTB Hospital,
Delhi-95.
9. Om Prakash, Lab Attendant,
Qr.No.A-46, GTB Hospital Campus,
Delhi-95.

10. Sanjay Gautam, Lab. Attendant,
Blood Bank, GTB Hospital
Delhi-95, Applicants
(through Sh. Hori Lal, Advocate)

Versus

1. The Principal Secretary(Health),
Health and Family Welfare Department,
Govt. of NCT of Delhi,
Delhi Sachivalaya,
I.T.O., New Delhi-2.
2. The Public Health Coordinator-cum-
Addl. Secretary, Government of NCT
of Delhi, 'A' Wingh, 9th Level,
Delhi Sachivalaya, ITO,
New Delhi-2.
3. The Medical Superintendent,
GTB Hospital, Shahdara,
Delhi-95. Respondents

ORDER (ORAL)

Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants states that in accordance with law he will submit a miscellaneous application before the appropriate Bench for taking proceedings under Section 340 of Code of Criminal Procedure for producing false/fabricated order and subject to that he does not press the present application. Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn. It is made clear that we are not expressing ourselves on the merits of the matter.

Naik
(S.K. Naik)
Member(A)

Ag
(V.S. Aggarwal)
Chairman